COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

REVIEW PETITION NO. 02 OF 2018 IN APPEAL NO. 85 OF 2015

Dated : <u>10th April, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited Vs.			Appellant(s)
West Bengal State Electricity Distrib Limited & Ors.	oution	Company …	Respondent(s)
Counsel for the Appellant (s)	:	Ms. Ranjitha Ramachandran	

<u>ORDER</u>

Issue notice to the respondents returnable on 27.04.2018. Dasti, in addition, is permitted.

List the matter on 27.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

ss/kt